

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.S.A. No. 43/(MAH)/2017
M.A. No. 50/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 23.08.2017

NAME OF THE PARTIES: M/s. Windermere Properties Pvt. Ltd.

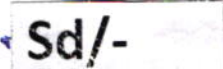
SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956
and 230 to 232 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
57	Mr. Darius Khambata Mr. Pheroze Mehta Mr. Swapnil Gupta	} Senior Advocate Advocates i/b Argues Partners	

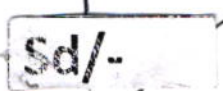
ORDER

MA 50/2017 IN CSA 43/230-232/NCLT/MB/MAH/2017
MA 51/2017 IN CSA 44/230-232/NCLT/MB/MAH/2017
MA 52/2017 IN CSA 45/230-232/NCLT/MB/MAH/2017
MA 53/2017 IN CSA 46/230-232/NCLT/MB/MAH/2017
MA 54/2017 IN CSA 47/230-232/NCLT/MB/MAH/2017
CSA 243/230-232/NCLT/MB/MAH/2017

Owing to paucity of time, list this matter on 24.08.2017.


Sd/-

V. NALLASENAPATHY
Member (Technical)


Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)